

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).22737/2013

M/S KAMAKHYA TRADERS & ORS.

Petitioner(s)

VERSUS

RAILWAY BOARD MINIS. OF RAIL. & ORS.

Respondent(s)

(With prayer for interim relief)

WITH SLP(C) NO. 30037 of 2013

(With prayer for interim relief and office report)

SLP(C) NO. 34316 of 2013

(With office report)

SLP(C) NO. 34317 of 2013

(With office report)

Date: 07/04/2014

This Petition was called on for hearing today.

For Petitioner(s)

Ms. Sakshi Kakkar, Adv.

Mr. C.D. Singh, Adv.

For Respondent(s)

Mr. Debajyoti Behuria, Adv.

Mr. Shreekant N. Terdal, Adv.

UPON hearing counsel the Court made the following

O R D E R

In this batch of matters, barring SLP(C) No.22737/2013, pleadings in all the remaining matters are complete.

In SLP(C) No.22737/2013, notice be reissued to unserved respondent No.7 through the concerned District Court besides usual mode.

List again on 24.7.2014.

(M.A. SAYEED)
REGISTRAR

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